

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 132 OF 2015

AND

APPEAL NO. 133 OF 2015

Dated: 09th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Atria Brindavan Pvt. Ltd.

... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Anantha Narayana M.G.
Mr. Shridhar Prabhu

Counsel for the Respondent(s)

:

Mr. Sandeep Grover
Ms. Pankhuri Bhardwaj for R.2

Mr. Anand K. Ganeshan
Mr. Sandeep Rajpurohit
Ms. Aditi Mohapatra for R.3 & 4

ORDER

We have heard learned senior counsel for all the parties.

Judgement is reserved.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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